

## Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

27(kol)/2009

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M.

Name of the Company		Rajkishore Shaw & Anr -Versus- Vishal Gases Pvt.Ltd & Ors		
Under Section		397/398		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
l,	ANIMESI	4 PAUL 2	f- Pedidioners	Animesh Paul
2-	M.P. GUI	PTA	)	24/7/17-

## ORDER

Ld. Counsels for the petitioners are present.

He informed that in compliance of the order dated 04/07/2017 he has paid the cost and he filed the memo no.71 dated 14/07/2017, showing that cheque dated 14/07/2017 has been deposited in the account of State Legal Services Authority, West Bengal. The petitioner is directed to file certificate of West Bengal State Legal Service Authority to show that the cheque has been encashed.

List the matter on 31/08/2017.

Sd. (Vijai Pratap Singh) Member (J)